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Unauthorised Occupation of Lands and Houses by the Pong Dam Oustees

•302. SHRI SAT PAUL MITTAL: Will the Minister of ENERGY be pleased to refer to the answer to Un-starred Question 271 given in the Rajya Sabha on the 17th November, 1977 and state:

(a) the number of times and the dates on which Central Government have referred to the Himachal Pradesh Government the matter regarding unauthorised occupation of lands and houses by the Pong Dam Oustees;

(b) whether the Central Government have received any reply from the Himachal Pradesh Government in this regard, if so, what are the details thereof; and

(c) what steps the Central Government are taking to settle the issues to avoid any undue harassment to the people belonging to the poorer section of the Community?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c) The case of illegal occupation of the lands of Shri Chuhar Singh, by Shri Shambhu Nath, a Pong Dam Oustee, who had received full compensation for the lands acquired by the Beas Project, has come to notice. As the subject falls within the purview of the State Government, the case was referred to the Government of Himachal Pradesh. Seven communications were addressed to the Government of Himachal Pradesh between August and November, 1977 on the following dates:

- 1. 5-8-1977
- 2. 10-8-1977
- 3. 27-8-1977
- 4. 5-9-1977
- 5. 9-9-1977
- 6. 27-9-1977
- 7. 21-11-1977

The only comm Ulrications received from the Government of Himachal Pradesh are copies of two telegrams addressed by them to the Deputy Commissioner, Kangra asking for reports on the case. No final reply has been received from the Government of Himachal Pradesh.

*503. [Transferred to the 13th December, 1977.]

दिल्ली राज्य ग्रीद्योगिक विकास निगम द्वारा कमीजों के निर्यात के संबंध में केन्द्रीय

जांच ब्यूरो द्वारा जांच

@*504. श्री नागेठवर प्रसाद साही : श्री नरसिंह प्रसाद नन्द : श्री नत्थी सिंह : श्री प्रेस मनोहर :

क्या **उद्योग** मंत्री यह बताने की कुपा करेंगे कि:

(क) क्या दिल्ली राज्य आविशेमिक विकास निगम द्वारा जर्मनी को कमीजों के निर्यात के सम्बन्ध में केन्द्रीय जांच ब्यूरो का प्रतिबेदन प्राप्त हो गया है; और

(ख) यदि हां, तो इस गजती के लिए उत्तरदायी ग्रधिकारियों के नाम क्या हैं ?

HCBI enquiry into exports of shirts by the DSIDC

(a)*504. SHRI NAGESHWAR PRASAD SHAHI: SHRI NARSINGHA: PRASAD NANDA: SHRI NATHI SINGH: SHRI PREM MANOHAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the C.B.I. report into the export of shirts to Germany by the Delhi State Industrial Development Corporation has been received; and

(b) if so, what are the names of the officers who have been held responsible of the lapse?]

©Previously Starred Question 297 transferred from the 29th November, 1977. •[] English translation.